

SNo	States/ UTs	Funds Released
19.	Lakshadweep	206.09
20.	Madhya Pradesh	2,713.47
21.	Maharashtra	2,639.38
22.	Manipur	188.96
23.	Meghalaya	370.44
24.	Mizoram	454.49
25.	Nagaland	486.45
26.	Odisha	1,678.36
27.	Puducherry	219.23
28.	Punjab	864.16
29.	Rajasthan	2,046.47
30.	Sikkim	224.82
31.	Tamil Nadu	3,999.68
32.	Tripura	357.48
33.	Uttar Pradesh	3,119.09
34 .	Uttarakhand	455.20
35.	West Bengal	1,575.55
	TOTAL	43,047.48

**Abduction for sale of body parts**

2566. DR. NAJMA A. HEPTULLA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that abduction is carried out by criminals to make a fast buck by ransom and to score revenge but one other sordid reason for abduction is the sale of body parts;

(b) if so, the State-wise details of such cases of abduction came to the light during the last three years and the current year along with the number of persons recovered by the police;

(c) whether Government plans to educate people especially women and children to prevent abduction; and

(d) if so, the State-wise details thereof along with the funds allocated in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH) : (a) and (b) The State/UT wise number of persons kidnapped and abducted for ransom to take revenge, for selling body parts alongwith overall victims of Kidnapping and Abduction during 2009-2011 is given in the statement (*See below*)

(c) No, Sir.

(d) Does not arise.

**Statement**

*Number of persons kidnapped and abducted for ransom, revenge, selling body parts and for victims of kidnapping and abduction during 2009-2011*

Sl. No.	STATE	2009				2010				2011			
		For Ransom	For Revenge	For selling Body Parts	Total Victims	For Ransom	For Revenge	For selling Body Parts	Total Victims	For Ransom	For Revenge	For selling Body Parts	Total Victims
1	2	3	4	5	6	7	8	9	10	11	12	13	14
1.	Andhra Pradesh	60	45	5	32	0	2053	29	45	0	2162		
2.	Arunachal Pradesh	1	0	0	62	0	0	0	67	3	1	0	93
3.	Assam	60	15	0	2718	86	26	0	3250	87	31	0	3764
4.	Bihar	80	8	0	3240	74	9	0	3683	57	304	0	4272
5.	Chhattisgarh	2	0	0	286	1	0	0	359	1	0	0	472
6.	Goa	3	1	0	34	6	0	0	27	3	0	0	34
7.	Gujarat	23	12	0	1353	28	7	0	1450	22	5	0	1618

1	2	3	4	5	6	7	8	9	10	11	12	13	14
8.	Haryana	8	27	0	916	19	23	10	969	10	1	0	972
9.	Himachal Pradesh	0	0	0	153	1	2	0	200	0	1	0	215
10.	Jammu and Kashmir	0	7	0	880	9	7	0	896	7	8	0	1079
11.	Jharkhand	46	12	0	827	147	10	0	978	73	8	0	941
12.	Karnataka	29	1	0	902	30	15	0	1441	9	14	0	1416
13.	Kerala	3	8	0	261	3	6	0	270	4	7	0	308
14.	Madhya Pradesh	77	1	0	1065	50	5	0	1207	75	2	0	1322
15.	Maharashtra	41	18	0	1401	26	23	0	1603	36	15	0	1748
16.	Manipur	12	0	0	175	45	0	0	231	22	0	0	184
17.	Meghalaya	6	1	0	57	28	1	0	76	32	1	0	89

184 Written Answers to

[RAJYA SABHA]

Unstarred Questions

18. Mizoram	1	0	0	9	2	0	0	9	0	0	0	9
19. Nagaland	16	0	0	52	26	0	0	50	8	0	0	43
20. Odisha	5	12	0	931	3	3	0	1016	6	7	0	1139
21. Punjab	6	7	0	714	10	1	0	799	14	4	0	695
22. Rajasthan	10	7	0	2884	6	13	0	2998	8	0	0	3204
23. Sikkim	0	0	0	8	0	0	0	7	0	0	0	18
24. Tamil Nadu	5	5	0	1392	8	12	0	1726	4	5	0	2029
25. Tripura	0	0	0	121	22	0	0	130	21	0	0	163
26. Uttar Pradesh	62	117	0	6083	62	61	0	6323	73	88	0	8507
27. Uttarakhand	1	0	0	275	2	0	0	286	0	0	0	314
28. West Bengal	54	40	0	2779	72	12	0	3391	76	15	0	4288
<b>TOTAL STATE</b>	<b>611</b>	<b>345</b>	<b>0</b>	<b>31543</b>	<b>771</b>	<b>268</b>	<b>10</b>	<b>35495</b>	<b>680</b>	<b>562</b>	<b>0</b>	<b>41098</b>
29. A and N Islands	0	0	0	19	0	0	0	10	0	0	0	15
30. Chandigarh	1	3	0	42	2	1	0	38	3	2	0	58

Written Answers to

[20 MAR., 2013]

Unstarred Questions

185

1	2	3	4	5	6	7	8	9	10	11	12	13	14
31. D and N Haveli	0	0	0	12	1	0	0	18	0	0	0	9	
32. Daman and Diu	0	0	0	0	0	0	0	2	0	0	0	3	
33. Delhi UT	29	0	0	2670	19	0	0	3565	25	2	0	4044	
34. Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0	
35. Puducherry	1	0	0	18	0	0	0	20	1	0	0	12	
TOTAL UT	31	3	0	2761	22	1	0	3653	29	4	0	4141	
TOTAL ALL INDIA	642	348	0	34304	793	269	10	39148	709	566	0	43239	

Source: Crime in India